- (a) whether Omnitel, private concern, has installed PCO booths in the premises of CTO/DTOs, New Delhi:
- (b) if so, the reasons for privatisation of Telecom Services:
- (c) whether any representation has been received against the privatisation; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

- (b) The scheme permitting operating of public pay phones by private agencies does not involve privatisation of telecommunication services. This policy has been evolved in order to increase the accessibility of public telephones to the public especially for those who do not own a telephone.
- (c) and (d). No representation has been received against the scheme.

Irregular Payment Made by TCIL

10314. SHRIHARISH RAWAT: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether various irregular payments made by Telecommuncations Consultants India Ltd. have been pointed out by the Central Vigilance Commission;
 - (b) if so, the details thereof;
- (c) the details of the work awarded in West Bengal to TCIL along with the reason of not executing the same Departmentally; and
- (d) the details of the works executed by TCIL throughout the country/expected to be

executed during the last three years/1990-91 respectively?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (d). The information is being collected and will be laid on the Table of the House.

Packing of Dhara Oil in Tetrapack

10315. SHRIMATI SUBHASHINI ALI: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Dhara oil, milk and soft drinks are being packed by NDDB in Terrapack on imported machines;
- (b) if so, the total expenditure incurred so far on laminated paper, plant and packaging machines and royalty paid to the MNC in hard foreign currency, item-wise during the last three years;
- (c) whether some amount of LDPE and paper has also been imported for the Tetrapack plants and if so details thereof from start of this project, indicating quantities and expenditure, year-wise;
- (d) whether NDDB has borrowed funds from World Bank for Operatio. n Flood, including Tetrapack; and
 - (e) if so, full details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) Yes, Sir.

(b) Expenditure incurred on import of Tetrapack machines in foreign exchange is Rs. 1910.31 lakhs. The total expenditure incurred on imports for Paper Laminating Plant is Rs. 308.92 lakhs upto 1988-89. A

one time royalty payment of Rs. 6.5 lakhs in equivalent foreign currency was made during 1988-89 to M/s. Tetrapack International, based on the terms and conditions of the foreign collaboration agreement approved by the Government.

- (c) 600 MT of LDPE valued at Rs. 71,79,162/- and 400 MT of LDPE valued at Rs. 87,73,468/- was imported during 1987-88 and 1988-89 respectivley. No paper has been imported for the paper Laminating Plant. However, Laminated paper costing Rs. 55.46 lakhs was imported between July, 1988 to July, 1989 during the initial period of marketing of Edible Oil in Tetrapacks.
- (d) and (e). Under phase-II of the Operation Flood and amount of US \$ 150 million was received from World Bank and under phase-III there is a provision of World Bank assistance of US \$ 360 million for activities outlined in the project.

Training Camps by Secessionists in Assam

10316. SHRI L.K. ADVANI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have received reports about the setting up of training camps by secessionist elements at some places in Assam;
- (b) whether some Chinese arms have also been recovered from such secessionist elements:
 - (c) if so, the details thereof; and
- (d) the steps taken to curb such antinational activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) There have

been reports of training camps by secessionist elements in Barpeta, Darrang, Lakhimpur, Dibrugarh, Golaghat, Goalpara, Morigaon, Sonitpur, Jorhat and Tinsukia districts of Assam.

- (b) There is no such information.
- (c) Question does not arise.
- (d) The Central and the State Government are in close touch. The Assam Government has been asked to take appropriate measure against the secessionist violent activities of ULFA. The State Government has formulated an 'Action Plan' to counter the activities of these elements. The plan includes intensification of Police action like arrests, searches raids/seizure, road checking, patrolling, seizure of arms etc. Additional Central para-military forces have been made available to the State Government.

Deployment of Resources in Rural Areas

10317. SHRI KADAMBUR M.R. JAN-ARDHANAN; Will the Minister of AGRICUL-TURE be pleased to state:

- (a) the specific programmes of the Government to give effect to its proposal of defraying 50 per cent of the investable resources for the development of agriculture and rural development;
- (b) whether Government propose to substitute the old classification of "no industry district" by "no industry Panchayat Union" for rapid industrialisation of rural areas; and
- (c) whether Government also propose to formulate a policy of establishing one agro-based industry in each Panchayat Union to bring about stability in prices of farm products in addition to fetching remunerative